

SHRI N. R. CHOUDHURY : Sir, he should again translate it in Hindi or English.

MR. DEPUTY CHAIRMAN : Mr. Borooah, you may please translate it in Hindi also so that it can go on record.

श्री डी० के० बरूआ : माननीय सदस्य महोदय का कथन सत्य नहीं है। माननीय सदस्य का सवाल था कि मुल्क में डिजल और फ्युएल आयल की कमी है या नहीं है और उसका ब्लैक मार्केटिंग काला बाजार होता है या नहीं। डिजल की हमारी जितनी जरूरत है उसका उत्पादन हमारे यहां बराबर हो रहा है लेकिन इसको जो लोग जिस काम के लिए लेते हैं उसको उसी काम के लिए इस्तेमाल किया जाना चाहिए। जैसे डिजल एग्रीकल्चर के लिए खेती बाड़ी के लिए दिया जाता है, टैंकर के लिए दिया जाता है, तो उस डिजल को ट्रांसपोर्टेशन के काम में नहीं लगाना चाहिए। जैसे, हमारा जो डिजल है जो हम इस्तेमाल करते हैं ट्रांसपोर्ट के लिए उसके बारे में भी निर्णय करना चाहिए।

12 Noon

दूसरा आपका प्रश्न है, फ्युएल आयल की हिन्दुस्तान में कमी है। हम जितना फ्युएल इस्तेमाल करते हैं उसका आधा हम प्रोड्यूस करते हैं, उत्पादन करते हैं और बाहर से आधा लाते हैं। इसमें फाइनसेज की कमी है। इसलिए उसके लिए भी हमने सिद्धान्त तय किया है।

SHRI A. G. KULKARNI : It is fantastic, how do you permit the agriculturist to use the tractor for transportation?

SHRI D. K. BOROOAH : What I said, transportation in connection with his agricultural purposes, 'yes', but not for his festive occasions, not for his election purposes. That is what I said.

MR. DEPUTY CHAIRMAN : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Allocations for Railways in Maharashtra during the Fifth Five Year Plan

*701. SHRI DEORAO PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) What is the length of railway lines in Maharashtra at present and what is their percentage to the railway lines in the country;

(b) what are the details of the funds allocated for Railways in Maharashtra during the Fifth Five Year Plan period; and

(c) what were the proposals made by the Maharashtra Government in this regard?

THE MINISTER OF RAILWAYS (SHRI LALIT NARAYAN MISHRA) :

(a) to (c) A statement is laid on the Table of the Sabha. [See Appendix LXXXIX, Annexure No. 66].

Recommendation of the Third Pay Commission and non-practising allowance for doctors working in Railways

*702. SHRI N. R. CHOUDHURY :
DR. R. K. CHAKRABARTI :
SHRI K. B. CHETTRI :
SHRI SARDAR AMJAD ALI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the recommendations of the Third Pay Commission have not been implemented with regard to doctors working in the Railways; if so, what are the reasons therefor; and

(b) whether it is also a fact that the non-practising allowance paid to C.G.H.S. doctors at 50 per cent of their basic salary where the salary does not exceed Rs. 1000 per month, is not made applicable for doctors working in the railways; if so, what are the reasons